

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.60 of 2014

Dated : 25th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand Kr. Shrivastava

Counsel for the Respondent (s): Ms. Swapna Seshadri for R.2

ORDER

It is represented by the learned counsel for the Appellant that all the Respondents have been served and he will be filing the affidavit of service in the Registry.

Ms. Swapna Seshadri, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, she is directed to file the same on or before 20.05.2014 after serving copy on the other side.

Post the matter on **07.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js